

(ग) क्या विदेश जाने वाले गैर-सरकारी प्रतिनिधिमण्डलों को इस अवधि के दौरान विदेशी-मुद्रा दी गयी थी; और

(घ) यदि हाँ, तो ऐसे प्रतिनिधिमण्डल को कुल कितनी मुद्रा दी गयी थी ?

वित्त मंत्रालय में राज्य मंत्री (श्री शान्तराम पेंढवले) : (क) से (घ) विदेश भेजे जाने के दौरान जारी स्वीकृतियों के आधार पर, सरकारी प्रतिनिधिमण्डल विदेशी मुद्रा या तो विदेशों में भारतीय दूतावासों से अथवा भारत में प्राधिकृत बैंकों से ले सकते हैं। गैर-सरकारी प्रतिनिधि मण्डलों के सदस्यों को भारत सरकार द्वारा विदेशी मुद्रा स्वीकृत नहीं की जाती है। वे अपनी हकदारी तथा भारतीय रिजर्व बैंक द्वारा निर्धारित प्रक्रिया के अनुसार प्राधिकृत भारतीय बैंकों से विदेशी मुद्रा लेते हैं। सरकारी तथा गैर-सरकारी प्रतिनिधि मण्डलों को स्वीकृत विदेशी मुद्रा के आकड़े केन्द्रीय तौर पर तहों रखे जाते हैं।

Adverse effect of scrapping the ABB LOCO Deal

2324. SHRI SUNDER SINGH BHANDARI : Will the Minister of FINANCE be pleased to state :

(a) what are the agreements finalised with ABB in boosting business and other manufacturing activities upto 1996, and what are the details thereof;

(b) what is the extent to which the above achievements are being affected by scrapping the ABB Railways loco deal; and

(c) what are the details of the potential investors from Europe whose investments in India would be adversely affected in case the loco deal with ABB is cancelled ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) to (c) The information is being collected and will be laid on the Table of the House

Development assistance recovered per per- son

2325. SHRI MD. SALIM : Will the Minister of FINANCE be pleased to state :

the official development assistance received per poor person in top ten developing countries and in India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : The per capita net disbursement of official development assistance (ODA) from all sources to top ten developing countries having high per capita development assistance and India during 1990 is as given below :

Country	Per capita ODA (US \$)
Israel	295.0
Jordan	282.5
Gabon	123.0
Botswana	118.2
Jamaica	115.7
Egypt	107.6
Mauritania	107.0
Senegal	99.9
Papua New Guinea	96.1
Congo	92.0
India	11.9

Proposal to levy Punjab tax to help finan- cial crisis faced by Punjab

2326. SHRI JAGIR SINGH DARD :
SHRI IQBAL SINGH :

Will the Minister of FINANCE be pleased to State :

(a) whether Government are aware that Punjab State Government is facing acute financial crisis as a lot of money is spent on curbing the terrorist activity in the State;

(b) whether there is any proposal under Government's consideration to levy Punjab tax applicable in the whole of the country

on the lines of Bangladesh tax to mobilise additional financial resource to help the Punjab Government; and

(c) if so, what are the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) : (a) Yes, Sir.

Punjab is facing financial imbalance on account of increased non-Plan expenditure on security related and other matters.

(b) No, Sir.

(c) Government is fully seized of the problem of financial imbalance being faced by the Government of Punjab.

Payment of Pension from Banks in Rajkot

2327. SHRI ANANTRAY DEVSHANKER DAVE : Will the Minister of FINANCE be pleased to state :

(a) what is the number of pending cases of pension clearance and due for payment in various branches of nationalised banks at Rajkot;

(b) what are the reasons for non-payment of pension by the banks even after receiving pension release order from the concerned pension authority;

(c) whether it is fact that most of pensioners are facing hardship in getting their payment on time through branches of nationalised banks; and

(d) what action has been taken by Government in the interest of aged pensioners?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBJR SINGH) : (a) to (d) As per the information furnished by the nationalised banks, there is no pension case pending and due for payment in the branches at Rajkot. Reserve Bank of India (RBI) have reported that they have not received any complaint against the branches of nationalised banks in Rajkot regarding payment of pension. However, certain complaints have been received by RBI regarding delayed payment of pension

in other areas. The complaints have been taken up by RBI with concerned banks for redressal of the grievances.

Direction to States regarding Foreign Tours by Ministers

2328. SHRI JOHN F. FERNANDES : Will the Minister of FINANCE be pleased to state :

(a) Whether it is a fact that there are any standing directions to the various State Governments that they should inform P.M.O. or seek permission before the Ministers from State make foreign tour; and

(b) if so, what is the number of Ministers who made foreign tour during last one year, State-wise alongwith their designations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) As per Government of India guidelines circulated to all State Govt., proposals for foreign visits of the Ministers from States are required to be submitted to the Department of Economic Affairs who process the case and refer the proposal to the Prime Minister's office for obtaining the clearance of Prime Minister.

(b) During the Calendar year 1991, two Chief Ministers and 9 Ministers of States went on visits abroad. The break up of details is as follows :—

1. Assam 2 (Minister for Labour and Minister for Industries).
2. Haryana : 1 (Minister for Animal Husbandry).
3. Karnataka : 1 (Minister for Agriculture).
4. Maharashtra : 1 (Chief Minister).
5. Manipur : 1 (Minister for Arts and Culture).
6. Uttar Pradesh : 2 (Minister for Sugar Industries & Minister of Health and F.W.).
7. West Bengal : 3 (Chief Minister (Twice), Minister for Mass Education Extension, and Minister of Finance.